

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1217 of 2019

IN THE MATTER OF:

Swati Rajesh Phad

...Appellant

Versus

UCO Bank & Anr.

...Respondents

Present:

For Appellant: Mr. Rajeev Nayan for Mr. Santosh Kumar, Advocate.

For Respondent: Mr. Vipin Jay, Advocate for UCO Bank.

O R D E R

17.02.2020 Mr. Rajeev Nayan, Advocate holding for Mr. Santosh Kumar, Advocate for Appellant states that advocate is not well. He seeks and is allowed time to file Rejoinder by 24th February, 2020.

List the Appeal 'For Admission (After Notice)' on **13th March, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice A.B. Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)